

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 289 of 1999.

Thursday this the 11th day of March, 1999.

CORAM:

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

M.T.Sreemathy,  
W/o Ramakrishnan,  
L.R.P.A., Kochi Head Post Office,  
Kochi-2. .. Applicant

(By Advocate Shri K.G. Anil Babu.)

Vs.

1. The Director of Postal Services,  
Central Region, Kochi-16.
2. Smt. Sobha Madhale,  
Senior Superintendent of  
Post Offices, Ernakulam,  
Division, Kochi-682 011. .. Respondents

(By Advocate Ms. Vani, ACGSC(for R-1)

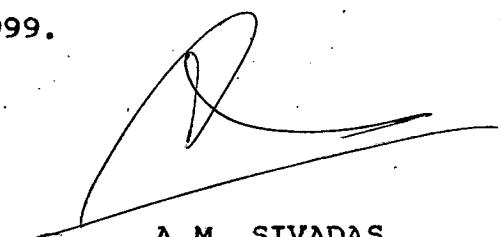
The application having been heard on 11th March, 1999,  
the Tribunal on the same day delivered the following:

O R D E R

Learned counsel appearing for the applicant  
submitted that the applicant may be permitted to withdraw  
this Original Application without prejudice.

2. Leave granted.
3. Accordingly the Original Application is dismissed  
as withdrawn without prejudice.

Dated the 11th March, 1999.

  
A.M. SIVADAS  
JUDICIAL MEMBER